



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,19th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7338/2016</a>	BULU KUMAR ROY and ANR. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOIR-12 MR.S K PANDEY(R-12) MR M RAHMAN (R-5 TO 8)
2	<a href="#">WP(C)/1945/2023</a>	MD. HUSSAIN ALI <b>Versus</b> THE COAL INDIA LIMITED AND 6 ORS	MRS P P BORAH MR. P K DAS MS. W SULTANA	GA, ASSAM SC, COAL INDIA
3	<a href="#">WP(C)/4461/2023</a>	DRIBBLEENA SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR R.BEZBARUAH MR A SARANIA	SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W SR. GA, ASSAM
4	<a href="#">WP(C)/2689/2024</a>	LIAKAT ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG (A AND E) SC, SEC. EDU.
5	<a href="#">WP(C)/3374/2024</a>	BHABANI DEKA MORANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/4300/2024</a>	DIPTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1405/2024</a>	PROTUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. P N SHARMA (R-7) SC, J M B
2	<a href="#">WP(C)/1647/2024</a>	AIRPLAZA RETAIL HOLDINGS PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND 28 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. R SARMA (R-10) MS. S. BISWAS (R-10) SC, GMC SC, GDD
3	<a href="#">WP(C)/2003/2024</a>	SAYRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSSAM)  MS. H TERANGPI (SC, SECONDARY EDUCATION) GA, ASSAM
4	<a href="#">WP(C)/2425/2024</a>	SURUJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	
5	<a href="#">WP(C)/4378/2024</a>	PIJUS KANTI DE <b>Versus</b> THE SECRETARY AND 11 ORS	MR D SENAPATI MS. S KATAKEY	MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/8643/2018</a>	SAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	GA, ASSAM MR S SARMA
2	<a href="#">Cont.Cas(C)/59/2020</a>	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
3	<a href="#">WP(C)/5714/2021</a>	MANOJ KUMAR NATH <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
4	<b>WITH</b> <a href="#">WP(C)/1369/2022</a>	JITU DEKA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
5	<a href="#">WP(C)/1991/2024</a>	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
6	<b>WITH</b> <a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
7	<a href="#">WP(C)/2467/2024</a>	TRIBHUWAN ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C KEYAL	SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE
8	<a href="#">WP(C)/3726/2024</a>	MONI SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. K K PARASAR (R-1 to 5) DY.S.G.I.

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